

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 106

**IA(I.B.C)/894 (CH)2024, IA(I.B.C)/895 (CH)2024, 2754/2023, 2593/2023,
IA(I.B.C)/409 (CH)2024, IA(I.B.C)/ 2928 (CH)2023, IA(I.B.C)/648 (CH)2024**

**CP(IB) No. 218/Chd/Chd/2018
(Admitted)**

IN THE MATTER OF:-

Gangotri Steel Syndicate

...Petitioner

Versus

Jaycon Infrastructure Ltd.

...Respondent

Under Section: 9, 60(5) and 74(3) IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.06.2024, higher on board.

Tanvi
14.05.2024

Sd/-
Court Officer